

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 45**

**IA 96/2024 CA 190/2024 in C.P.(CAA)/71(MB)2024**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES:    **ICICI SECURITIES LIMITED**

Section 230-232 of the Companies Act, 2013 & Rule 11

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**ORDER**

**IA 96/2024 CA 190/2024 in C.P.(CAA)/71(MB)2024**

- 1) Mr. Rohaan, Ld. Counsel for the Applicant (in IA 96 OF 2024) is present.
- 2) Applicant seeks some time to proceed further in the matter, contending that the Arguing Counsel is stuck in the Traffic.
- 3) At request, stand over to 09.07.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare